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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH  
NEW DELHI

Q.A. No. 845 of 1989

New Delhi, this the 6th day of April, 1994.

Hon'ble Mr. B.N.Dhondiyal, Member(A).

Nand Lal, R/O 177, East of Kailash, New Delhi-65.  
(GD-II/DADOS/OS-10-C, MGO's Branch, Army Headquarter.  
( none appeared though represented )

... Applicant.

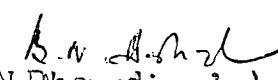
versus

1. Union of India through the Secretary, Ministry of Defence, New Delhi.
2. Director General of Ordnance Services Master General of Ordnance Branch Army Headquarters DHQ, P.O. New Delhi.  
( none appeared through represented ).

... Respondents.

ORDER( oral )

This case has been called twice but no one is present on behalf of the parties. The applicant or his counsel were also not present on the last two occasions, namely, on 4-4-1994 and 5-4-1994. The case is, therefore, dismissed in default and non prosecution.

  
( B.N.Dhondiyal )

Member(A)

/sds/